

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/923(CHE)/2024

PETITION NUMBER : CP/IB/1140/2018

**NAME OF THE APPLICANT : P Sriram (Liq) M/s Sri Lakshmi Hotels
Private Ltd**

NAME OF THE RESPONDENT(S) : --

**UNDER SECTION : Sec 60(5) of IBC, 2016 r/w Rule 11 of NCLT
Rules, 2016**

ORDER

None is present.

This application has been filed to take on record the 19th Progress Report for the quarter ended 31.03.2024.

The report is taken on record subject to all just exceptions.

IA(IBC)/923(CHE)/2024 is accordingly disposed off.

**-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)**

phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**